

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No.642
TO BE ANSWERED ON 06th FEBRUARY, 2024

Implementation of PM Matsya Sampada Yojana

642. SHRI JAYADEV GALLA:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** **मत्स्य पालन, पशु पालन और डेयरी मंत्री** be pleased to state:

- (a) whether the Government has recently carried out any study for implementation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in Andhra Pradesh;
- (b) if so, the details thereof along with the total funds allotted and utilized during the last four years and the current year, State-wise especially Andhra Pradesh;
- (c) the details of proposals submitted by the State Government of Andhra Pradesh and funding sought for the same during the said period;
- (d) the details of latest status of the approved activities/projects components-wise under the scheme during the said period, district-wise;
- (e) the details of total number of beneficiaries schemes-component-wise and district-wise during the said period;
- (f) whether the State Government of Andhra Pradesh has put forward any proposal/submission regarding the delay in completion of approved projects/activities under the scheme; and
- (g) if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying (MoFAH&D), Government of India is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of five years from 2020-21 to 2024-25 in all States and Union Territories including Andhra Pradesh. Implementation of PMMSY in Andhra Pradesh is reviewed and monitored by Department of Fisheries, MoFAH&D Government of India at various level on a regular basis through the inbuilt institutional mechanism available under PMMSY. State-wise Fund released and utilized during last four years and current years furnished at Annexure-I.

(c) : During last three years and current year, all the viable proposals received from Government of Andhra Pradesh have been approved at a total cost of Rs.2337.18 crore with central share of Rs.658.74 crore under PMMSY for development of fisheries and aquaculture in the state including welfare of fishermen. Major activities approved under PMMSY to Andhra Pradesh are: (i) 3 fishing harbour at a cost of Rs.1137.20 crore, (ii) 6 fish landing centre at a cost of Rs.126.91 crore, (iii) Integrated Aqua park at a cost of Rs.88.08 crore, (iv) Establishment of Brood bank for quality seed production, (iv) Livelihood and nutritional support extended to 123,000 fishers' families during fishing ban period, (v) Engagement of 350 Sagar Mitras for providing multiple support services to the marine fishermen, (vii) construction of 4615 unit of fish kiosk, 150 unit of retail market and 25 unit of fish value added enterprises to increase fish consumption in the State.

(d): Latest status of activities approved under PMMSY as reported by Government of Andhra Pradesh furnished at Annexure-II.

(e): District wise fishermen benefited under PMMSY as reported by Government of Andhra Pradesh is furnished at Annexure –III.

(f): No such proposals received from received from Government of Andhra Pradesh.

(g): Does not arise.

Annexure-I

Statement referred to in reply of part (a) and (b) of Lok Sabha unstarred Question No.642 regarding Implementation of PM Matsya Sampada Yojana for answer on 06th February, 2024- State-wise funds released and utilized during last 4 years and current financial year.

S. N	States/UTs	Total Funds released (Rs. In lakh)	UC Submitted (Rs. In lakh)
1	A & N Islands	747.91	336.96
2	Andhra Pradesh	37970.00	30546.23
3	Arunachal Pradesh	5438.01	3226.17
4	Assam	14575.68	10272.12
5	Bihar	9485.46	3842.38
6	Chhattisgarh	18502.13	14543.09
7	Daman & Diu	178.90	6.61
8	Delhi	163.30	124.72
9	Goa	3274.74	2346.13
10	Gujarat	7516.70	4395.23
11	Haryana	10848.20	6663.20
12	Himachal Pradesh	3099.92	2476.63
13	Jammu & Kashmir	4440.01	7328.33
14	Jharkhand	8570.66	4800.63
15	Karnataka	26104.19	22943.18
16	Kerala	33211.23	30688.34
17	Ladakh	526.55	319.76
18	Lakshadweep	1448.42	68.01
19	Madhya Pradesh	16829.69	12806.37
20	Maharashtra	18253.16	13035.03
21	Manipur	2601.18	1995.31
22	Meghalaya	4391.36	4300.21
23	Mizoram	4702.47	3984.70
24	Nagaland	6746.26	6769.43
25	Odisha	19791.79	11907.94
26	Pondicherry	6175.28	1832.21
27	Punjab	3746.04	1144.56
28	Rajasthan	621.07	154.74
29	Sikkim	2235.39	1428.09
30	Tamil Nadu	6111.97	8421.68
31	Telangana	5339.57	2899.34
32	Tripura	4504.26	3754.12
33	Uttar Pradesh	25172.74	18206.10
34	Uttarakhand	6099.04	5773.59
35	West Bengal	5075.97	1284.00

Annexure-II

Statement referred to in reply of part (d) of Lok Sabha unstarred Question No.642 regarding Implementation of PM Matsya Sampada Yojana for answer on 06th February, 2024- latest status of activities approved under PMMSY to Government of Andhra Pradesh.

Sl. No.	Name of the activities	Sanctioned unit
1	Fresh water Fin fish Hatcheries	5
2	Brackish water Fin fish Hatcheries	10
3	Brackish water Biofloc ponds	50
4	Fresh water Biofloc ponds	47
5	Stocking of fingerlings in reservoirs	191400 ha
6	Recirculatory Aquaculture Systems	64
7	Ice Plant	18
8	Large feed mill	4
9	Open sea cage culture	800
10	Cages in reservoir	300
11	Motor cycles with Ice box	800
12	Insulated vehicles	200
13	Deep Sea fishing vessels	50
14	Bio-toilets	1300
15	Disease diagnostic laboratory	2
16	Mobile disease diagnostic laboratory	8
17	Replacement of boats and nets	2191
18	Fish Retail Market	100
19	Fish value added enterprises units	75
20	Live fish vending centers	245
21	Construction of Fish kiosks	4615
22	Three wheeler with ice box	400
23	E-platform	1
24	brood bank	1
25	Sagar Mitras	350
26	Livelihood and Nutritional support	319720
27	Fishing Harbours	3
28	Fish Landing Centres	6
29	Integrated Aqua Park	1
30	Pearl culture units	50
31	Artificial Reefs	22
32	Communication and Tracking Devices	4484

Annexure-III

Statement referred to in reply of part (d) of Lok Sabha unstarred Question No.642 regarding Implementation of PM Matsya Sampada Yojana for answer on 06th February, 2024- Year-wise and District-wise beneficiaries benefitted under PMMSY during last three years and current year

S.No	Name of the Districts	Beneficiaries benefitted under PMMSY			
		2020-21	2021-22	2022-23	2023- 24
1	Srikakulam	112	13741	13683	15287
2	P.Manyam	33	51	41	0
3	Vizianagaram	74	2450	2365	2956
4	ASR	11	8	0	0
5	Visakhapatnam	38	19510	9742	12427
6	Anakapalli	112	54	9817	11958
7	Konaseema	28	80	13020	9777
8	Kakinada	56	60	12969	13764
9	East Godavari	38	25928	30	0
10	Eluru	40	128	49	0
11	West Godavari	20	1268	1285	1387
12	Krishna	59	9135	9094	12774
13	NTR	51	55	19	0
14	Bapatla	72	84	5998	11446
15	Palnadu	213	16	51	0
16	Guntur	42	5905	15	0
17	Prakasam	119	9450	9362	4463
18	SPSR Nellore	163	11831	5868	22238
19	Thirupathi	119	114	5845	4523
20	Nandyala	46	54	24	0
21	Kurnool	19	59	6	0
22	YSR Kadapa	18	28	0	0
23	Annamayya	28	14	27	0
24	Sri Satya Sai	13	26	13	0
25	Ananthapur	74	52	7	0
26	Chittoor	26	38	22	0
